

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013**

**Dated : 28<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013 &  
IA no. 276 of 2013**

**The Tata Power Co. Ltd.  
Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant (s) :

Mr. Krishnan Venugopal Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Kumar Lala  
Ms. Anusha Nagarajan  
Mr. Anand Kumar Srivastava

Counsel for the Respondent(s):

Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Rangandhan  
Mr. Arijit Maitra for R-1  
Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2  
  
Ms. Swapna Seshadri (Intervenor)

**Appeal No. 125 of 2013**

**Indian Hotel & Restaurant Assn. & Anr.  
Versus**

**Maharashtra State Electricity Regulatory  
Commission & Ors.**

... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant (s) :

Mr. Shikha Ohri  
Mr. Hemant Singh  
Mr. Anurag Sharma

Counsel for the Respondent(s):

Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Rangandhan  
Mr. Arijit Maitra for R-1  
Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2  
Mr. Sitesh Mukherjee

Mr. Sakya Singh Chaudhuri  
 Ms. Anusha Nagarajan  
 Mr. Prerna Priyadarshini for R-3

**Appeal No. 126 of 2013**

**Bharti Airtel Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran  
 Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.  
 Mr. Buddy A. Rangandhan  
 Mr. Arijit Maitra for R-1  
 Mr. J.J.Bhatt, Sr. Adv.  
 Ms. Anjali Chandurkar  
 Mr. Hasan Murtaza for R-2  
 Mr. Sitiesh Mukherjee  
 Mr. Sakya Singh Chaudhuri  
 Ms. Anusha Nagarajan  
 Mr. Prerna Priyadarshini for R-6

**Appeal No. 123 of 2013**

**Shopping Centers Association of**  
**India (SCAI) Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan  
 Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.  
 Mr. Buddy A. Rangandhan  
 Mr. Arijit Maitra for R-1  
 Mr. J.J.Bhatt, Sr. Adv.  
 Ms. Anjali Chandurkar  
 Mr. Hasan Murtaza for R-2  
 Mr. Sitiesh Mukherjee  
 Mr. Sakya Singh Chaudhuri  
 Ms. Anusha Nagarajan  
 Mr. Prerna Priyadarshini for R-6

**Appeal No. 124 of 2013**

**Retailers Association of India** .... **Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran  
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Rangandhan  
Mr. Arijit Maitra for R-1  
Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2  
Mr. Sitiesh Mukherjee  
Mr. Sakya Singh Chaudhuri  
Ms. Anusha Nagarajan  
Mr. Purna Priyadarshini for R-3

**Appeal No. 135 of 2013 & IA 200 of 2013**

**MIDC Moral Industries Association** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Rangandhan  
Mr. Arijit Maitra for R-1  
Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza for R-2  
Mr. Sitiesh Mukherjee  
Mr. Sakya Singh Chaudhuri  
Ms. Anusha Nagarajan  
Mr. Purna Priyadarshini for R-6

**ORDER**

Post these matters for further hearing on **10.07.2014 at 4:00 P.M.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**